

jute growers have often to pay over one hundred per cent. of interest on the sums taken from the middlemen?

Shri T. T. Krishnamachari: I take that information from the hon. Member.

Mr. Deputy-Speaker: I think opportunities will be given for making representations to the Commission.

COMMODITY CONTROLS COMMITTEE'S RECOMMENDATIONS

***343. Shri Amjad Ali:** Will the Minister of Commerce and Industry be pleased to state the recommendations of the Commodity Controls Committee?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): The Committee has not yet concluded its labours.

Shri Amjad Ali: May I know when it is expected to complete its labours?

Shri T. T. Krishnamachari: I am afraid I am unable to answer that question. I have not asked the Chairman of the Committee when he will finish his report.

Shri Amjad Ali: How long have they been labouring?

Shri T. T. Krishnamachari: Six months, I believe, not the usual period that is necessary.

Mr. Deputy-Speaker: The Committee's recommendations are not before us. Next question, No. 344. Mr. Heda.

INDUSTRIAL HOUSING SCHEME

***334. Shri Heda:** (a) Will the Minister of Works, Housing and Supply be pleased to state which are the States that are implementing their schemes for housing factory labour according to their plans for 1952-53 and which are those States that are lagging behind?

(b) Are there any States that are not able to take advantage of the Central grant for Housing?

(c) If so, which are those States and what are the reasons for their inability?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) to (c). I can only answer with reference to the Central Government's Subsidized Industrial Housing Scheme. On the presumption that the hon. Member wants to

know the extent to which the State Governments as such, as distinct from Private Employers, are implementing the scheme, I place on the Table of the House a Statement showing the required information. [See Appendix III, annexure No. 13.]

Mr. Deputy-Speaker: Is Mr. Heda not here? I thought he was present. Very well, the answer is there.

Shri Venkataraman: Now that the question has been answered, may I ask a supplementary?

Sardar A. S. Saigal: No, no.

Shri Venkataraman: It has been put and answered, therefore you may allow a supplementary.

Mr. Deputy-Speaker: No, no. It is not necessary. Let us go to the next question.

POWER FROM DAMODAR VALLEY PROJECT

***346. Dr. Amin:** (a) Will the Minister of Irrigation and Power be pleased to state what will be the immediate off-take of power from the Damodar Valley Project?

(b) What arrangements have been made for the full utilisation of the power generated at this Project?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) The immediate maximum demand on the Damodar Valley Corporation system is about 22,000 KW. It is expected to rise to 80,000 KW by the end of 1953.

(b) Transmission and distribution systems are being laid to supply power to large bulk supply consumers. Requests have been received and are under consideration for supply of power to the extent of about 120,000 KW to big consumers. When this load materialises, all the firm power available from the system estimated at 200,000 KW will be fully utilised.

Dr. Amin: What are the main industries which will utilise this power?

Shri Hathi: The main consumers at present are:

- (1) The Chittaranjan Locomotive Works.
- (2) The Associated Power Company Ltd.
- (3) The Indian Iron and Steel Company Ltd.
- (4) The Government of Bihar.
- (5) The Sijna Electric Supply Ltd.
- (6) The Dishergarh Power Supply Co. Ltd.